

The Police firing in Manuaganga Camp in Jalpaiguri District (West Bengal) on the 3rd September, 1971; and

(b) if so, the reasons for the said firing?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN): (a) and (b). Facts are being ascertained from the State Government.

Bengal Bandh

2359. SHRI JAGANNATH MISHRA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether West Bengal witnessed a Bandh on the 27th August, 1971 ;

(b) whether any efforts were made to avert it ;

(c) if so, outcome thereof ;

(d) the approximate loss sustained due to Bandh ; and

(e) the steps Government contemplate to check a Bandh of the type ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). A Bengal bandh was observed on August 27, 1971. The bandh was supported by six trade union bodies namely the CITU(CPM), UTUC (both RSP and SUC), AITUC, TUCC (FBM) and the HMP. Appeals made to the leaders of these trade union bodies to desist from the bandh call in view of the prevailing situation did not meet with success.

(d) No assessment of the monetary value of the loss sustained on account of the bandh has been made.

(e) Government hold that such bandhs are harmful to the nation and the State. All possible efforts are, therefore, made to enable the people to pursue their normal avocations on such occasions.

Arrest of Foreigners on Charges of Theft and other Crimes in the Country

2360. SHRI SATPAL KAPUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of foreigners arrested in the country during the last one year on charges of theft and other crimes; and

(b) the specific steps Government propose to take against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to the information available, 366 foreigners were arrested during the year 1970 for various offences.

(b) Suitable action has been taken against them under the appropriate law.

Applications from Industrial Houses for Expansion Programmes

2361. SHRI KRISHNA CHANDRA HALDER: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the total number of applications received from the Industrial House during the last three years for the expansion of their existing capacities ;

(b) the names of the respective concerns ; and

(c) the total number of applications cleared so far ?

**THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT
(SHRI GHANSHYAM OZA):**

(a) It is presumed that the question refers to the Larger Industrial Houses as identified by the ILPIC Report. Separate information regarding these Houses has been kept only from after the announcement of the new Licensing Policy on 18-2-70. 130 applications for expansion of capacities have been received from these Houses from 19-2-70 to 31-10-71.

(b) Details of applications on which decisions are yet to be taken are not normally publicised.

(c) One licence and 9 letters of intent have been issued so far to the Larger Industrial Houses. 22 applications have been rejected while 5 applications have been withdrawn, cancelled or otherwise disposed of. 93 applications are still under consideration.

Colgate Palmolive (India) Private Ltd.

2362. SHRI SHASHI BHUSHAN :
Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government had received certain complaints in the past that the tooth paste tubes were being underfilled by the Colgate Palmolive (India) Private Ltd ;

(b) whether Government are also aware that they do not manufacture tooth brush but get manufactured from others at very cheap rate and sell it at a high rate after putting their mark on it ; and

(c) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM
OZA):** (a) to (c). Complaints to this

effect have been made to Government. They are being enquired into.

घासाम के करीमगंज में पाकिस्तानी तोड़फोड़ करने वालों द्वारा बाघा डालना

2363. श्री महावीर सिंह शास्त्री :
श्रीमती ज्योत्सना शर्मा :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिनांक 23 अक्तूबर, 1971 के दैनिक बीर अजुंन में प्रकाशित समाचार के अनुसार घासाम के कछार जिले के करीमगंज सब डिवीजन में रेल यातायात में बाघा डालने के पाकिस्तानी तोड़-फोड़ करने वालों के सुनियोजित प्रयास किये गये थे ;

(ख) क्या पाकिस्तानी घुसपैठियों ने उक्त क्षेत्र में अपने अड्डे बना लिये हैं और इन गांवों के निवासी भारत के विरुद्ध इनकी विभिन्न प्रकार से मदद करते हैं ;

(ग) क्या इस क्षेत्र का एक विधायक पाकिस्तानी घुसपैठियों से मिला हुआ ; और

(घ) यदि हाँ, तो सरकार ने उन ग्रामीणों एवं विधायक के विरुद्ध क्या कार्यवाही की है और यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में उप-मंत्री (श्री एच०एच० मोहसिन): (क) सरकार ने समाचार देखा है।

(ख) 17 नवम्बर, 1971 के लोक सभा अंतराक्षित प्रश्न संख्या 573 के